

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 220
191/73/ND/2018
CA-374/2021

IN THE MATTER OF:

Binod Kumar

... **Applicant/Petitioner**

Versus

M/s. Peers Allied Corporation Ltd. & Ors.

... **Respondent**

Under Section: 73(4)

Order delivered on 07.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

CA-374/2021: The Registry should report the compliance of the order dated 02.06.2023 before the next date of hearing.

List on 23.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)